



2026:AHC:51532-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 4653 of 2026

Manju Devi

.....Petitioner(s)

Versus

State Of Up And 10 Others

.....Respondent(s)

Counsel for Petitioner(s) : Pradeep Kumar Singh, Santosh Kumar Yadav

Counsel for Respondent(s) : G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.

HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioner, learned AGA for the State and perused the record.
2. After some arguments, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this petition and seeks to withdraw it with liberty to approach appropriate forum.
3. Learned AGA has no objection to the aforesaid prayer.
4. In view of the above statement, this writ petition is dismissed as withdrawn with the aforesaid liberty.

(Achal Sachdev,J.) (Rajiv Gupta,J.)

March 13, 2026

KU